

(a) whether the requirement of LPG is more than the production capacity;

(b) if so, the details regarding production vis-a-vis demand of LPG at present; and

(c) the efforts made by Gas Authority of India Limited to meet the demand?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) the projected demand for LPG is about 2855 TMT during 1992-93 as against the expected indigenous production of about 2584 TMT.

(c) In addition to the LPG plants already set up by GAS Authority of India Ltd. at Bijaipur in Madhya Pradesh and Vagodia in Gujarat, they are setting up an LPG plant at Lakwa in Assam.

[*Translation*]

Bottling Plant at Jalgaon

460. DR. GUN DANT RAMBHAU SARODE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a bottling plant of Bharat petroleum at Jalgaon (Maharashtra);

(b) if so, the number of gas cylinders filled daily at this bottling plant;

(c) whether this plant has the potential of filling more cylinders;

(d) if so, the steps taken to utilize it; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND

NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) About 8000 cylinders per day on a two shift basis.

(c) Yes, Sir.

(d) Bharat Petroleum Corporation Ltd. has a proposal to augment the bottling capacity of this plant.

(e) Does not arise.

[*English*]

Privatisation of Oil Companies

461. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal to privatise Oil Companies;

(b) if so, whether any scheme has been finalised in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Agreement between India and China Re. Geophysical & Mineral Resources

462. SHRI LALIT ORAON: Will the Minister of MINES be pleased to state:

(a) whether any agreement has been